

Dated: 26/09/2016

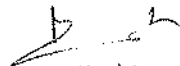
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. C/A/70822-70823/2016-CU[DB] dated 14/09/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1 C/CROSS/5312/2012, C/3381/2012 C/MISC/70428/2016		Commissioner of CUSTOMS(PREVENTIVE)-Lucknow HALL NO.3... 5TH FLOOR, KENDRIYA BHAWAN...SECTOR-H, ALIGANJ,LUCKNOW, UTTAR PRADESH
2	C/3382/2012	Commissioner of CUSTOMS(PREVENTIVE)-Lucknow HALL NO.3... 5TH FLOOR, KENDRIYA BHAWAN...SECTOR-H, ALIGANJ,LUCKNOW, UTTAR PRADESH
		Name and Address of Respondent
3		J K EXPORT AND IMPORT HOUSE C-48, SHIVANI VIHAR,KALYANPUR,,, LUCKNOW,,UP
4		J K SHUKLA PROP M/S J K EXPORTS AND IMPORT HOUSE,,C-48, SHIVANI VIHAR,KALYANPUR,, LUCKNOW,,UP

Other Appellants and Respondents as per Annexure

Copy To

5 Advocate(s) / Consultant(s): SH G.K.SARKAR, ADV
 I-1649(L.G.F) C.R.PARK
 NEW DELHI-19

6. Bar Association, CESTAT, Allahabad

7 Director Publications, Customs, Excise. I.P. Estate, Delhi

- 8 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
- 9 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 10 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 11 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15
- 12 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 13 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 14 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 15 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 16 MES Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032
- 17 C.D.R. 18 Office Copy 19 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I
C/Cross/5312/2012
C/Misc/70428/2016
APPEAL Nos.C/3381 & 3382/2012-CU[DB]

(Arising out of Order-in-Appeal No. 11-CUS/LKO/2012 dated 17/08/2012
passed by Commissioner of Central Excise & Customs (Appeals),
Lucknow)

For approval and signature:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

and

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

Commissioner of Customs, Lucknow

Appellant

Vs.

J K Export And Import House &

J K Shukla, Prop

Respondents

Appearance:

Shri M.P. Damle, Assistant Commissioner (AR),
Shri G.K. Sarkar & Shri Prasant Srivastav, Advocates,

for Appellant
for Respondents

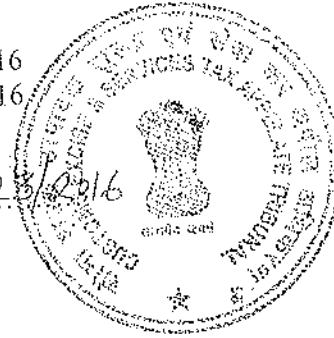
CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 14/09/2016
Date of Decision : 14/09/2016

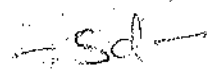
FINAL ORDER NO. 70822-70823/2016

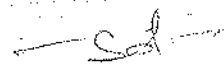


Per: Anil Choudhary

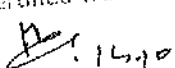
Heard the parties. As the amounts in dispute are less than prescribed, we dismiss these appeals under litigation policy, without entering into merits of the case. Cross Objection & Miscellaneous Applications are also disposed of.

(Dictated in Court)


(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)


(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

प्रमाणित प्रति / Certified True Copy


सहायक पंजीकार / Asst. Registrar
सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर
जनरल इन्फार्मेशन / (G.E.I.)
38, एन. टी. रोड, इलाहाबाद-211001
38, M. G. ROAD, ALLAHABAD-211001